

poned

In the High Court of Judicature, Bombay.

~~19th~~ ^{19th} day, the 19th day of December 1864.

SPECIAL APPEAL No. 289 of 1864.

Tookaram bin Nursoji Wagh-
- more of the Poona District -

(Original Plaintiff.)

Appellant

versus

Sukharam bin Huriba Kapoo
of the Poona District

(Original Defendant.)

Respondent

Rs. 3 — " — "

The claim in the Original Suit was to recover possession of *meers* *field*, the tenant under a lease having refused to pay rent for the same.

In Appeal No. 78 of 1863 the *Prin! Sudder Ameen* of the District of *Poona* at *Poona* reversed the Decree of the *Juff. of Patur* who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the Principal Suder Ameen is contrary to law, in that the suit is not barred by —

there has been a substantial error in law in
the procedure of the case which has produced
error in the decision of the case upon its merits
in that the government records Nos 26 and 32
have been misconstrued in as much as they
show that the appellant is the proprietor
of the land in dispute.

The Court confirms the decree of the Pui!
Sudder Ameen.

Costs on Special Appellant.

H. P. 107. P. 107

A. M. Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 289

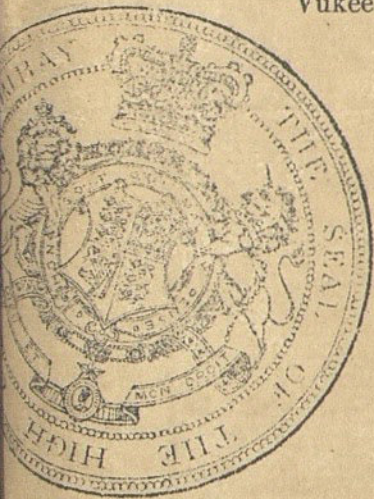
of 1864 against the decision of the P^l. Sader Amin of the District of Poona — and disposed of on the 19th December 1864 by confirming the same with costs.

BY THE APPELLANT—

| In the District. | | | |
|---|----------|--------------|---------|
| In the Moonsiff's Court..... | 12.15.11 | | |
| In the P ^l . Sader Amin's Court } (including Vakeel's Fee—) | " 9.5 | | |
| In this Court. | | | 13.9 4 |
| Stamp for Memorandum of Special Appeal | 1. " " | | |
| Stamps for copies of Decree and Judgment | 3 " " | | |
| Stamp for Vukeelutnama | 2 " " | | |
| Batta for Process and Postage | 1.6. " | | |
| Sectioner's Fee | " 11 " | | |
| Vukeel's Fee | " 15 | | 8 2 5 |
| | | Rupees. | 21.11 9 |

BY THE RESPONDENT.

| In the District. | | | |
|---|----------|--------------|---------|
| In the Moonsiff's Court..... | 4 10 5 | | |
| In the P ^l . Sader Amin's Court..... | 2. 8. 9. | | |
| In this Court. | | | 7. 3. 2 |
| Stamp for Vukeelutnama | 2 " " | | |
| Vukeel's Fee | " 15 | | 2 1 5 |
| | | Rupees. | 9. 4. 7 |



R. West
Sealer
R. West
Registrar

The 19th day of December 1864